(b) whether a memorandum to this effect has been forwarded to the Ministry, if so, the details thereof;

(c) whether it is a fact that the Nonias by their origin, custom, profession and social position rank in the strata of Scheduled Castes; and

(d) if so, the action Government propose to take to include them in the rank of the Scheduled Castes?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) The 'Nonia' Community of Bihar has been demanding for its inclusion in the list of Scheduled Tribes

(b) Representations have been received stating that the 'Nonia' is by traditional profession a community of salt-petre makers and it has also been claimed that this community possessed characteristics of aboriginals and nomads.

(c) and (d). The 'Nonia' community of Bihar does not satisfy the criteria laid down for inclusion in the list of Scheduled Castes and Scheduled Tribes.

Reformation of Administrative Machinery for Implementation of Sub-Plan Programmes

6553. SHRI GIRDHAR GOMANGO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether his Ministry advised the States to reform the administrative machinery for the implementation of sub-plan programmes on the line of single-line administration;

(b) if so, the States which have adopted the proposal so far and introduced the same at the project level; and

(c) the measures taken so far, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) The States have been requested to adopt a simple form of administration for the tribal areas, with adequate delegation of powers, and to rationalise the administrative structure to avoid multiplicity of agencies, and establish a single line authority for the total development effort in the tribal sub-plan areas.

(b) and (c). All States have appointed senior officers to be incharge of the tribal sub-plan programmes, and have taken up various other measures for the implementation of the tribal sub-plan, like the appointment of project officers, the delegation of financial and administrative powers to the project functionaries and the setting up of project level committees.

संघ लोक सेवा आयोग के माध्यम से असिस्टेंट स्टेशन डायरेक्टर के पद के लिए चयन

6554. श्री नवाब सिंह चौहान : क्या सूचना और प्रसारण मंत्री 13 जुलाई, 1977 के अतारांकित प्रश्न संख्या 3324 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) जिन 226 प्रोग्राम एक्जीक्यूटिवों को संघ लोक सेवा आयोग द्वारा असिस्टेंट डायरेक्टर के पद पर नियुक्ति के लिए अस्वीकार कर दिया गया था, उनमें से कितने को असिस्टेंट स्टेशन डायरेक्टर के पद पर पदोन्नत कर दिया गया है;

(ख) क्या यदि कोई प्रोड्यूसर संघ लोक सेवा आयोग द्वारा असिस्टेंट स्टेशन डायरेक्टर के पद पर नियुक्ति के लिए अस्वीकार कर दिया जाता है तो उसे न तो असिस्टेंट डायरेक्टर के पद पर और न ही डिप्टी चीफ प्रोड्यूसर के पद पर पदोन्नत किया जाता है; और

(ग) यदि हां, तो इसके क्या कारण हैं और क्या सरकार का प्रोड्यूसरों को इस मामले में कोई राहत देने का विचार है ?

सूचना और प्रसारण मंत्री (श्री लालकृष्ण आडवाणी) (क) सहायक केन्द्र निदेशक के पद के वर्तमान भर्ती नियमों के अन्तर्गत, 75 प्रतिशत पद प्रोग्राम एक्जूक्यूटिव के सवर्ग से पदोन्नति द्वारा संघ लोक सेवा आयोग के एक सदस्य की अध्यक्षता मे विभागीय पदोन्नति समिति द्वारा भरे जाते हैं और बाकी के 25 प्रतिशत पद खुले बाजार से सीधी भरती द्वारा भरे जाते हैं। 25 प्रतिशत के सीधी भरती के कोटे के लिए आकाशवाणी/दूरदर्शन मे कार्यरत 350 प्रोग्राम एक्जीक्यूटिवो ने भी आवेदन किया था। संघ लोक सेवा आयोग ने अप्रैल, 1977 मे 36 व्यक्तियो के पैनल की सिफारिश की जिनमे से 24 प्रोग्राम एक्जीक्यूटिव थे। मई, 1977 मे, विभागीय पदोन्नति समिति ने सहायक केन्द्र निदेशक के सवर्ग मे पदोन्नति के लिए 28 व्यक्तियो के पैनल की सिफारिश की। इसमे 13 व्यक्ति उन 226 प्रोग्राम एक्जीक्यूटिवो मे से थे जिनके बारे मे संघ लोक सेवा आयोग द्वारा सीधी भर्ती के कोटे के लिए पहले विचार किया गया था और जिनको सीधे भर्ती पैनल मे स्थान नही मिला था।

(ख) और (ग) वर्तमान भर्ती नियमो के अन्तर्गत, प्रोड्यूसर, विभागीय पदोन्नति कोटे मे सहायक केन्द्र निदेशक के पद पर पदोन्नति के लिए विचार किए जाने के पात्र नही हैं क्योंकि प्रोड्यूसरो के पद पर स्टाफ आर्टिस्ट की श्रेणी मे है। यह बात कि किसी प्रोड्यूसर को सीधी भरती के कोटे मे सहायक केन्द्र निदेशक के रूप में नियुक्ति के लिए संघ लोक सेवा आयोग द्वारा अस्वीकृत कर दिया गया है, उप मुख्य प्रोड्यूसर के रूप मे पदोन्नति के लिए विचार किये जाने के लिए उसको वंचित नही करती, बशर्ते कि वह उस पद के भर्ती नियमो मे निर्धारित अर्हतायें और अन्य अपेक्षायें पूरी करता हो।

Allocation for Tribal Development in Tripura

6555 SHRI KIRIT BIKRAM DEV BURMAN Will the Minister of HOME AFFAIRS be pleased to state

(a) the total tribal population in Tripura and what percentage it bears to the total tribal population of the country, and

(b) the amount sanctioned by Central Government for Tribal Development in Tripura and in other States during 1975, 1976 1977 and this year and what percentage the allocation for Tripura bore to the All India allocation for these schemes?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL) (a) and (b) A statement showing the comparative position of Scheduled Tribe population in Tripura according to the 1971 census and also the amounts of Special Central Assistance released to Tripura during the years 1974 75 to 1977-78 is annexed

Statement

Comparative Statement showing population of Tribes in Tripura and the amounts released for Tribal Welfare of Tripura

	All States/UTs having Tribal Sub-Plans	Tripura	Percentage of Col 2 to Col 1
I Population of Scheduled Tribes 1971 Census .	357 03* Lakhs	4 51 lakhs	1 26
II Amount released as Special Central Assistance in (Rupees in lakhs)			
1974-75	430 50	11 00	2 56
1975-76	2000 00	36 00	1 80
1976-77	4000 00	68 00	1 70
1977-78	5500 00	96 40	1 75

*This does not include the tribal population for the predominantly tribal States and UTs of Nagaland, Meghalaya, Arunachal Pradesh, Mizoram, Lakshadweep and Dadra and Nagar Haveli. If the tribal population of the entire country is taken into account, the total tribal population is 380 15 lakhs and the percentage of tribal population in Tripura will be 1 19